

[Translation]

**Allocation for Agriculture During 8th Plan**

260. SHRI SOHAN BEER :  
SHRI CHHATRAPAL SINGH :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the amount allocated for agriculture during the Eighth Five Year Plan;

(b) whether the said amount was sufficient for agriculture during the said period;

(c) if not, whether the Government propose to allocate more amount for agriculture during the Ninth Five Year Plan; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b) The 8th Plan Public Sector Outlay including Centre and States/UT's allocated for Agriculture and Allied Activities was Rs. 22467.21 crore which showed an increase of 158.44% over the allocation of Rs. 8693.42 crore for Seventh Five Year Plan. The Central Sector outlay for Agriculture and Allied Activities for 8th Plan accounted for Rs. 11118.00 crore which was 208.83% higher than that of 7th Five Year Plan.

(c) and (d) In order to achieve a higher agricultural growth rate of 4.5% per annum as envisaged in the Approach Paper to the Ninth Plan, Agriculture Sector will get enhanced outlay for Ninth Plan.

[English]

**Samaj Sadans**

2645. SHRI I.D. SWAMI : Will the PRIME MINISTER be pleased to state :

(a) whether an Inter-departmental Committee was set up to examine the construction of Samaj Sadans in Government colonies and to upgrade the existing Samaj Sadans;

(b) whether the Committee has submitted its report;

(c) if so, the details of the recommendations and action taken thereon;

(d) whether the Government have decided to construct/upgrade Samaj Sadans in Sector 8, 12 and 1 of R.K. Puram, New Delhi; and

(e) if so, the progress made so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b) An Inter-

departmental Committee constituted in May, 1989 to scrutinize and accord approval to architectural designs for construction of community centres under the administrative control of Grih Kalyan Kendra was asked in August, 1992 to review the entire scheme relating to construction of Samaj Sadans. The Committee submitted its report towards the end of April, 1993.

(c) to (e) A list of recommendations of the Committee is enclosed as Statement. After consideration of the recommendations, it was decided that there shall be no further construction of Samaj Sadans and the sites earmarked for Samaj Sadans should be kept as open spaces for the use of children and residents.

**Statement**

*Recommendations of Inter-Departmental Committee*

1. As the Samaj Sadans are part and parcel of Government colonies, like shopping centres etc., the Committee recommends that all new colonies that would come up in future should have provision for Samaj Sadans which would be constructed simultaneously along with the dwelling units. There should be no need for the Department of Personnel and Training to issue Administrative approval and expenditure sanction for such sadans.
2. Samaj Sadan in all already built up colonies where the sites are already provided in the approved lay out plans of the colonies should be treated as pending work.
3. All such sites as mentioned in 2 above in Delhi or outside Delhi be handed over to CWPD for construction of compound wall and care and maintenance.
4. Funds for construction of compound walls, etc. be met out of funds provided for general pool housing with Ministry of Urban Development.
5. Facilities in all such sites which can be conducted outdoors and construction of temporary two rooms pavillions for housing stores and office be introduced.
6. The projects like Sector-I.M.B. Road and Sector-XII, R.K. Puram in New Delhi which are in advance stages of planning and were earlier cleared for construction be allowed to proceed. Similar projects at Salt Lake, Calcutta and Ghaziabad which are under construction be allowed to be completed.
7. Cities having good concentration of Central Government employees but where there are no Samaj Sadans constructed so far be given priority in the first stage. At least one full-fledged Samaj Sadan should be constructed in each